

THE HIGH COURT OF KERALA

Kochi – 682 031
Dated – 05.09.2019

PROCEEDINGS

High Court Establishment – temporary appointment to the category of Office Attendant in the High Court - orders issued.

- Read :
1. High Court letters No.A3-104562/2017(1) & (2) 31.10.2018
 2. Letter No. C2-17/405 dated 24.11.18 from the District Employment Officer, Ernakulam.
 3. Letter No. C2-18/628 dated 29.11.2018 from the District Employment Officer, Ernakulam
 4. Ranked lists No. A3-104562/2017/REC3(1) &(2) dated 17.08.2019
 5. Rule 21 of the Kerala High Court Service Rules, 2007.

ORDER NO.A3-10405/2014

The following candidates included in the Ranked lists read (4) above are offered appointment as Office Attendant in the High Court of Kerala, on temporary basis, under Rule 21 of the Kerala High Court Service Rules, 2007 in the scale of pay of ₹16500-35700, for a period of 179 days from the day of joining duty.

1. SRI.RENJITH P. C.,
PANAMKUTTYTHARA-HOUSE,
UDAYA KAVALA, KUREEKKAD P.O.,
ERNAKULAM,
KERALA-682305
2. SMT.SMITHA E. N.,
ENCHAKUZHUKUNNEL(H),
KOOHATTUKULAM, MUVATTUPUZHA,
EDYAR P.O., ERNAKULAM,
KERALA-686662
3. SMT.LIMA P. K.,
PALATHINGAL (H),
KUNDANNOOR,
MARADU P.O., ERNAKULAM,
KERALA-682304
4. SRI.SHIJU K. S.,
KUMBAPPILLIL (H),
MUVATTUPUZHA,
ARAKUZHA P.O., ERNAKULAM,
KERALA-686672

(p.t.o)

5. SMT.LEKHA K. R.,
KAIPRAPPADY (H),
SREEMOOLANAGARAM,
ERNAKULAM,
KERALA-683581
6. SMT.SIMLA K. K.,
KOLLAKERIPADAM HOUSE,
THRIKKAKARA, BMC,
ERNAKULAM,
KERALA-682021
7. SMT.SUNITHA T. C.,
CHANDETHARA (H),
PALAMUTTOM ROAD,
EDAKOCHI, ERNAKULAM,
KERALA-682010
8. SMT.VIJI K V.,
KOCHUTHARA,
NAYARAMBALAM, ERNAKULAM,
KERALA-682509
9. SMT.PRAVEENA V. C.,
VALLASSERY VEEDU,
MALIPURAM, ERNAKULAM,
KERALA-682511
10. SMT.SREEDEVI C. S.,
THARAYIL PARAMB(H),
KANDAKARNAN VELI,
KAITHARAM P.O., ERNAKULAM,
KERALA-683519
11. SMT.SHINI V. G.,
KAIPPILLYCHALIL (H),
VAZHAPILLY, MUVATTUPUZHA,
MUDAVOOR, ERNAKULAM,
KERALA-686669
12. SRI.MIDHUN S. UNNI,
SREENARAYANAVILAS,
S N ROAD , MUVATTUPUZHA,
ERNAKULAM,
KERALA-686661
13. SMT.REKHA C. B.,
CHATHANKUDY (H),
KURUPPAMPADY VIA,
VENGOOR, ERNAKULAM,
KERALA-683546.
14. SMT.INDHU U. A.,
KAIPLAYIL (H), ONAKKOOR,
KOOHATTUKULAM, MUVATTUPUZHA,
ANCHALPETTY, ERNAKULAM,
KERALA-686667

15. SMT.FATHIMA K. A.,
KEERALIL HOUSE, N.PARAVUR,
KAITHARAM, ERNAKULAM,
KERALA-683519
16. SMT.RAHMATH A. K.,
AMBATTUKAROT (H),
KEEZHMADU, ALUVA
ERUMATHALA, ERNAKULAM,
KERALA-683105
17. SMT.MARY SEEMA K. G.,
KAITHATHARA (H), THURUTHIPURAM,
ERNAKULAM,
KERALA-680667
18. SMT.BINI RAMAN,
KARATTEDATH (H),
KADAMATTOM, ERNAKULAM,
KERALA-682311
19. SMT.BINDU K. G.,
KOTTAMKULANGARA HOUSE
KEEZHILLAM, ERNAKULAM,
KERALA-683541
20. SMT.RADHIKA K. M.,
HNO.X/370, AMARAVATHI,
FORT KOCHI, ERNAKULAM,
KERALA-682001
21. SRI.SHIJU L. R.,
KOTTAKKAKATH (H),
TRIPUNITHURA, IRUMPANAM,
ERNAKULAM,
KERALA-682309.
22. SMT.RESHMA JOSE,
JOSE COTTAGE, PACHELITHADATHIL,
MUVATTUPUZHA, MUDAVOOR
ERNAKULAM,
KERALA-686669.

This appointment will not confer upon them any right to make any preferential claim to future appointment and that the High Court can at any time terminate their appointment under any circumstances.

If they agree to accept **the temporary appointment**, they are directed to report for duty **within ten days** from the date of receipt of this appointment order, with the following documents;

1. Original certificates in proof of age and qualifications;

2. Certificate of Medical fitness issued by an Assistant Surgeon or an Honorary Medical Officer of an Assistant Surgeon's rank or the Director of Indigenous Medicines in the form appended herewith;
3. Two recent passport size photographs;
4. Duly filled in SPARK FORM NO.1 appended herewith along with supporting documents in original.

In case they fail to report for duty within **ten days** from the date of receipt of this order, their temporary appointment will be treated as cancelled.

(By Order)


K. Haripal
Registrar General

To

The persons concerned. (By Registered post with A/D)
The Public Relations Officer, High Court.
The Private Secretary to Chief Justice, High Court.
The Security Officer, High Court.
The Chief Librarian, High Court.
The Assistant Registrar in charge of 'K' Section, High Court.
The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High Court.
The 'G' (Accounts – II & III) Section, High Court (3 Copies)
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The 'K' Section, High Court.
The IT Section, High Court (for publishing in the High Court website)
The Administrative Records Section, High Court (2 Copies)
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